GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1723 ANSWERED ON:04.12.2012 ALLOTED RAKES OF COAL Roy Shri Nripendra Nath

Will the Minister of COAL be pleased to state:

- (a) whether the Government is aware that Coal India Limited (CIL) has allotted rakes of coal to various private corporate houses during the last three years and the current year;
- (b) if so, the details thereof, year-wise;
- (c) whether the Union Government has received any complaints that these corporate houses sold allotted coal in open market and to certain closed industries;
- (d) if so, the details thereof during the last 3 years and the current year; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): Subsidiary Coal Companies of Coal India Limited (CIL) place indents for rake supply with Railways on behalf of the eligible consumers, irrespective of whether the consumer belongs to public sector or private sector, based on which Railways make allotment and supply of rakes. Supply of coal through Railway rakes is made to such consumers for their own use ,for which they are required to submit a utilization certificate.

Details of indents placed by CIL with Railways vis-Ã -vis actual allotment & supply of rakes by Railways for the last three years and current year (upto Oct'2012) are tabled below:

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Year-wise Details of Indents of CIL vis-\tilde{A} -vis Allotment and Supply of Rakes by Railways (In Rakes/Day)
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Year Indent Allotment Supply
2009-10 179.7 171.3 157.5
2010-11 189.5 173.7 162.6
2011-12 195.3 176.5 168.3
2012-13 (Upto Oct`2012) 199.6 183.9 173.4
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(c)to(e): It has been alleged in a CBI case that ten firms had dishonestly and fraudulently submitted false and forged documents to Bharat Coking Coal Limited (BCCL) showing consumption of coal lifted from BCCL, which were accepted in BCCL without enquiring into its proper utilization. Final Report in this regard has been submitted in the Court of Special Judge, CBI case, Dhanbad.